

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 323**  
TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016

**IRREGULARITIES IN FUNDING OF ORGANIC FARMING**

323. SHRI R. DHRUVA NARAYANA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether there are reports of irregularities in sanctioning/disbursing of funds including bogus claims under schemes being implemented for the promotion of organic farming across the country; and

(b) if so, the details thereof and the corrective measures taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI SUDARSHAN BHAGAT)

(a) & (b): No case of irregularity in sanctioning/disbursing of funds including bogus claims were reported in implementation of schemes for promotion of Organic Farming.

\*\*\*\*\*